## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:5337 ANSWERED ON:13.12.2010 INDUSTRIAL LICENCE IN TOBACCO SECTOR Pakkirappa Shri S.

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is not allowing any new industrial licence in tobacco sector;and
- (b) if so, the details thereof and the reasons therefor?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Yes, Madam. The manufacture of Cigars and Cigarettes using tobacco is subject to compulsory industrial licensing. The Government is not encouraging setting up of new units for manufacture of Cigarettes on public health considerations.